

**DAILY BOARD (COURT ROOM NO. 33)  
DATED 16.07.2020.**

<b>HHJ SMT. SANJASHREE GHARAT (COURT ROOM NO. 33)</b>				
Sr. No.	POCSO Spl. Case. No.	Name of Parties	Stage	Next Date
1.	BA Exh. 57 IN POCSO 406/14	Sameer Gajanan Gugare Vs The State Bhandup P.S	Hearing	
2.	BA Exh. 5 IN RA 437/20	Dharmesh Anil Solanki Vs The State Agridada Police Stn, Mumbai	Say/Hearing	
3.	BA 789/20 IN RA 362/20	Puttan @ Safik Samiulla Khan Vs State Government Vikhorli Police Stn	Say/Hearing	
4.	BA Exh. IN SC 468/17	Imran Sitap Khan Vs Khar Police Station	Say/Hearing	
5.	MA 191/20 in BA 1304/20	Irshad Mohd. Rahimatali Sawant Vs Deonar Police Station	Reply/Say	
6.	CRI BA IN POCSO 315/19	Satish Jalinder Shinde Vs Navghar Police Sation	Reply/Say	
7.	BA 867/20 IN POCSO RA 407/20	Nicolas Caajitan Danis Vs R.C.F Police Station	Reply/Say	
8.	POCSO SPL CASE 337/18	Santosh Vasanta Nimbalkar Vs The State of Kanjurmarg Police Stn.	Judgment	
9.	POCSO SPL CASE 73/2018	Aditya Harishchandra Sawant Vs The State of Pydhone Police Station	Argument	

**Sheristedar**